

O.R.

Misc. Appl. No. 1910/94
filed in O.A. No. 430/94
for withdrawal at
the petition.

Registrar has ordered
to list the same on
9-8-94 for order
before Honble Court.

O.A. No. 430/94 has
been connected
with 432/94 by
Honble Court order
dated 11-4-94 and
O.A. No. 432/94 is
connected with O.A. No. 430/94
by Honble Court order
dated 22-3-94.

As O.A. No. 432/94, 430/94,
431/94, 540/94, 623/94,
986/94 is attached with
this file.

Jm
8/8/94

9/8/94

Hon. Mr. S. Das Gupta, JM.

Hon. Mr. T.L. Verma, JM.

Due to lawyers strike
Case is adjn to 22/8/94
for order/direction.

Bar
my

22/8/94

Hon. Mr. T.L. Verma, JM.

Hon. Mr. S. Dayal, AM.

Sri G.P. Pandey, counsel for the
applicant has moved a misc. appl.
no. 1910/94 in which it has been stated
that the relief claimed for has already
been given to the applicant hence he
does not want to pursue this case.

applicant in view of the above the
application is allowed to withdraw
the case. ~~this application is accordingly~~
~~disposed of.~~ The O.A. is accordingly
dismissed as withdrawn.

AM.

JM.